

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 153 of 2013

Dated : 9th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Counsel for the Respondent(s): Ms. Deepa Chawan
Mr. H.S. Jaggi
Mr. K. Luthra for R. 2 & 3
Mr. K.S. Dhingra for R.1

ORDER

As agreed by the learned counsel for the parties, post the matter
for hearing **16.07.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson